

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.01.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 578 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rajan Rawat, RP Future Supply Chain Solutions Ltd. Vs. Ashok Kishanlal Sharma	Dhananjaya Sud
2.	I.A. No. 582 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Chaurasia Holdings Pvt. Ltd. Vs. York Realtors Pvt. Ltd.	Prabhas Bajaj
3.	I.A. No. 583 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Riddhi Siddhi Gluco Biols Ltd. Vs. Sunit Jagdishchandra Shah, RP of Shree Rajeshwaranand Paper Mills Ltd.	Ajay Kumar Tiwari
4.	I.A. No. 623 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rajendra Singh Rathore & Anr. Vs. Chetanya Buildcon Pvt. Ltd.	Rohan Nandy
5.	I.A. No. 631 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Mahi Buildhome Pvt. Ltd. Vs. Kaveri Technobuild Pvt. Ltd.	Shankari Mishra
6.	I.A. No. 632 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	State Bank of India Vs. Deepak Kumar Singhania	Brijesh Kumar Tamber
7.	I.A. No. 633 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation, Mumbai Vs. Deep Onshore Services Pvt. Ltd. & Anr.	Kaushal Gautam
8.	I.A. No. 634 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Steel Mech Engineers Vs. Inox Wind Ltd.	FCA Sudhir Kumar Dash

9.	I.A. No. 635 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rig Mining Pvt. Ltd. Vs. Abhay Narayan Manudhane & Ors.	Utsav Trivedi
10.	I.A. No. 682 of 2025 in Comp. App. (AT) No. ____ of 2025	Beverly Bakers Ltd. & Ors. Vs. ---	Sahil Bhalaik

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Assistant Registrar